(5)

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

	PRESENT: SHRI Ch. SHRI S. V	MOHD SHARIEF TARIQ, MEMBER- VIJAYARAGHAVAN, MEMBER-TEC	-JUDICIAL HNICAL				
APPLICATION NUMBER PETITION NUMBER NAME OF THE PETITIONER(S) NAME OF THE RESPONDENT(S)		:					
		: CP/9/2017 : S. BALASUBRAMANIAN + 14 : ARUNA THEATRES & ENTERPRISES PVT LTD					
				UNDER	SECTION	: 241/242 of companies act 2016	
				S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM					
1-	R. RATESH	Courd for peli	(R5) 7.14				
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ORDER

Counsel for both the parties present. Counsel for R1 & R4 present. Counsel for R2 present. Counsel for R6 present. Counsel for R7 present. Counsel for Petitioner has given clarification in relation to the price quoted. Counsel for R1 and R4 is directed to report to this Bench on the next date of hearing in relation to purchase of shares of the Petitioner. Put up on 07.09.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk (CH. MOHD. SHARIEF TARIQ) MEMBER (JUDICIAL)